

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/298(CHE)/2021**

**NAME OF THE PETITIONER : State Bank of India**

**NAME OF THE RESPONDENT(S) : Ketan Chottalal Bagadia**

**UNDER SECTION : Sec 95(1) of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. M.L. Ganesh for the Financial Creditor. Ld. Counsel for the RP is present. Ld. Counsel for the Personal Guarantor is present.

Ld. Counsel for the Personal Guarantor states that he has not received the RP's report.

Let the copy be served on the Counsel for the Personal Guarantor by email.

2 weeks time for reply.

Rejoinder, if any, be filed within a week thereafter.

List the petition on **07.06.2024 for hearing.**

**-Sd-  
VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

phk

**-Sd-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**